

10

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD  
COURT HALL No.1 (SPECIAL BENCH)**

**PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.04.2019 AT 10.30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>CP(IB) No.263/9/HDB/2019</b>
<b>NAME OF THE COMPANY</b>	<b>Safeway Realtors &amp; Developers Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Cdr. S. K. Naresh</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Safeway Realtors &amp; Developers Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>9 of IBC</b>

**Counsel for Petitioner(s):**

<b>Name of the Counsel(s)</b>	<b>Designation</b>	<b>E-mail &amp; Telephone No.</b>	<b>Signature</b>

**Counsel for Respondent(s):**

<b>Name of the Counsel(s)</b>	<b>Designation</b>	<b>E-mail &amp; Telephone No.</b>	<b>Signature</b>

ORDER

No representation for both sides. Put up the matter on 06.06.2019.

Member(Judl)

Pavani